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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: State Bank of India
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Ravi Kadam, Mr. Anshin Desai, Senior Advocates	Adv. for Shardul Amichand	Applicant	Pathak
2.	With Mr. Nirag Pathak, Mangaldas Mr. Ameya Gokhale, Mr. Umang Singh, Mr. Sapan Gupta, Ms. Grishma Ahuja & Mr. Shalin Jani	& CO.		

Mr. Mihir Thakore, Sr. Adv	Respondent	Pathak
Mr. Saurabh Soparkar Sr. Adv.		
Mr. Keyur Gandhi Adv		
Mr. Nisarg Desai Adv		
Mr. Raheel Patel Adv.		

ORDER


Learned Senior Advocate Mr. Ravi Kadam with Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Umang Singh with Learned Advocate Ms.

Grishma Ahuja with Learned Advocate Mr. Shalin Jani with Learned Advocate Mr. Sapan Gupta present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai with Learned Advocate Mr. Raheel Patel present for Respondent.

Heard further arguments of learned Counsel for Respondent.

Heard reply arguments of learned Counsel for Applicant.

List the matter on 26.07.2017 for further arguments.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of July, 2017.